(d) The Mission has not yet submitted its report to the Government of India.

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Shifting of Letter Printing Press from Shimla

1580. SHRIANANDSHARMA: SHRI BHUBANESHWAR KALITA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there is a proposal under Government's consideration to shift the Letter Printing Press from Shimla; and
- (b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SrNGH): (a) No, Sir.

(b) Does not arise in view of reply to part (a).

Closure of non-viable fertilizer units in Public Sector

1581. SHRI SURA J PRASAD: Will the Minister of AGRICUL TURE be pleased to state:

- (a) whether Government have a proposal under their considerartion to close down non-viable Public Sector fertilizer units in the country;
- (b) if so, which are these units and the details of the proposal;
- (c) whether Government propose to set up any new fertiliser units to compensate for the production loss in such an event; and
- (d) if, so what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS (SHRI K. NATWAR SINGH): (a) There is no such proposal for the present.

(b) to (d) Do not arise.

Song and Drama Division and Directorate of Field Publicity

1582. SHRI RAOOF VALI-ULLAH: SHRI KAPIL VERMA:

Will the Minister of INFORMA-TION AND BROADCASTING be pleased to state:

- (a) whether Government propose to allow the Song and Drama Division and the Directorate of Field Publicity to function independently; and
- (b) whether a memorandum signed by their employees was submitted by the Action Committee to the Prime Minister in May, 1986 and another memorandum on 17th July, 1986; if so, what action has been taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL): (a) and (b) The matter is under examina-nation and no final decision has been taken so far.

Allotment of Quarters in Minto Road Area, New Delhi

1583. SHRI KALPNATH RAI: SHRI T.K.C. VADU-THALA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the reasons for allotting 14 Type *C quarters (old type) in Minto Road, New Delhi, area to persons other than Government servants during the last three years;

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- (b) whether Government are realising the necessary licence fee, electricity and water charges from the occupants of these quarters; if not the reasons therefor; and
- (c) what steps Government have taken so far to get these quarters vacated and allot them to bonafide Government servants?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) The quarters in question are with the Delhi Development Authority, who have reported that 13 quarters have been allotted by them to the families of some of the buildings in chunk No. IV &V which were in imminent danger due to heavy rains in July, 1983, purely on humanitarian grounds.

One quarter has been demolished.

(b) the quarters were allotted @ Rs. 25 p.m. per portion on licence fee basis and demand for the same has been raised against them.

Regarding payment of water and electricity charges they might be paying the same to the local authorities directly.

(c) The quarters under reference are very old which were meant for demolition. As such the question of their allotting to bonafide govern ment servants does not arise.

Allotment of MIG and LIG Flats by DDA

1584. SHRI V. GOPALSAMY: SHRI K. GOPALAN:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of MIG and LIG flats constructed by the Delhi Development Authority (DDA) during the last three years, year-wise;

- (b) the number of these flats allotted during this period year-wise;
- (c) what were the terms and conditions of payment regarding the allotment of these flats allotted on hire-purchase basis and how many were allotted on out right sale basis by the DDA;
- (d) the number of allottees who are presently paying instalments to DDA for MIG and LIG flats allotted to them on the hire-purchase basis;
- (e) the amount blocked in the hire-purchase scheme for allotment of flats by the DDA and the number of defaulters in the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (e) The information is being collected and will be laid on the Table of the Sabha.

Burning of Houses of Harijans at Sawai-Ka-Pura, Madhya **Pradesh**

1585. SHRI GHATURANAN MISHRA: SHRI SURAJ PRASAD:

Will the Minister of WELFARE be pleased to a state:

- (a) whether Government's attention has been drawn to a news item published in the "Statesman" of 22nd May, 1986 to the effect that more than 25 houses belonging to Harijans of Sawai-Ka-pura village, near Morena (Madhya Pradesh) were burnt on 10th May, 1986 by Gujars; and
- (b) if so, the action taken by the concerned authorities in the matter?